

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 181 OF 2015

Dated: 11th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Byrnihat Industries Association

.... Appellant(s)

Versus

Meghalaya State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s)

:

Mr. Budday A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1

Ms. Sakie Jakharia for R-2

ORDER

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **17.03.2016**.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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